

(a) whether the Kanya Aluminium Project is likely to run into heavy losses when it reaches full production because of bad planning and high cost of transporting raw materials from long distance;

(b) whether experts have suggested that it would be more economical to delay the project and to change its present location rather than continue the plans and incur recurring heavy losses every year; and

(c) if so, the reaction of Government thereto ?

**THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN)** (a) No, Sir.

(b) and (c). The report of the Committee set up for examination of the transportation problems of the project is awaited,

#### Projected demand for Aluminium

2418. **DR. RANEN SEN** : Will the Minister of STEEL AND MINES be pleased to state ;

(a) the projected demand for aluminium in the next five years; and

(b) how Government propose to meet this demand ?

**THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN)** : (a) The estimated demand for Aluminium during the next five years is given below :—

Year	Estimated demand in thousand tonnes
1973-74	274
1974-75	301
1975-76	332
1976-77	365
1977-78	401

(b) The present capacity for production of aluminium in the country is 178,850 tonnes per annum. Additional capacity to the extent of 251,000 tonnes per annum has been licensed/approved which will,

when installed, be sufficient to meet the above demand.

#### Participation of Labour in Management for Raising Production

2419. **SHRI S. M. BANERJEE** : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether participation of labour in management has been accepted as one of the foremost reasons for raising the productions in the country;

(b) if so, whether such recommendations have been sent to all the Ministries under Central Government and the State Governments, and

(c) if so, their reactions thereto ?

**THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR)** : (a) to (c) Apart from the statutory works committee, the scheme of Joint Management Councils has been in operation on a voluntary basis both in public and private sector undertakings. The Central Government have also decided to introduce a scheme for the appointment of a workers representative on the Boards of Management of some appropriate public sector undertakings. The Nationalised Banks (Management and Miscellaneous Provisions) Scheme, 1970 framed under the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970 *inter-alia*, provides for the appointment of one Director from among the employees of the Nationalised Bank who are workmen on the Board of Directors. A scheme for the workers to hold some shares in suitable central public sector undertaking is also under consideration of the Government. The State Governments and Ministries are aware of these schemes.

#### National Council of Trade Unions on Industrial Relations

2420. **SHRI GIRIDHAR GOMANGO** : Will the Minister of LABOUR AND REHABILITATION be pleased to state.

(a) whether the National Council of Central Trade Unions, consisting of

Central Trade Unions bodies were studying areas of cooperation; and

(b) if so, whether they have submitted their views on the Ministry of Labour and Rehabilitation's scheme to the Industrial Relations Law to be introduced in the present session ?

**THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) :** (a). The National Council of Trade Unions has been formed with the main object of promoting understanding, cooperation and coordination in the activities of trade unions,

(b) The views expressed by Trade Union Centres and others will be taken into account in framing a Law on industrial relations, which is expected to be introduced in the next Session of Parliament.

**Indo-South Korean Talks Regarding Reunification of Korea**

2421. **SHRI H. N. MUKHERJEE :**  
**SHRI C. JANARDHANAN :**

Will the Minister of EXTERNAL AFFAIRS be pleased to state .

(a) whether the Consul-General of South Korea in New Delhi had recently held talks with the officials of his Ministry;

(b) whether the Consul-General had raised the issue of Korean reunification and the talks held between the representatives of the Korea in this respect; and

(c) if so, the outcome of talks ?

**THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) :** (a). No, Sir.

(b) and (c). Do not arise.

**Use of Toxic Chemicals By U. S. A. in Vietnam**

2422. **SHRI H. N. MUKHERJEE :**  
**SHRI RAJDEO SINGH :**

~~Will the Minister of EXTERNAL AFFAIRS be pleased to state~~

(a) whether toxic chemicals are being used by American Forces in South Vietnam in the war against the National Liberation Forces;

(b) whether this fact has been brought to the notice of the United Nations and the member countries by the International Control Commission for Vietnam; and

(c) if so, what action is being taken by the United Nations to put a stop to use of poisonous chemicals by the United States in Vietnam ?

**THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) :** (a) Government have seen reports about the use of chemical weapons by the USA in Vietnam.

(b) No, Sir, The International Control Commission does not come under the U. N.

(c) Does not arise.

**Employees State Insurance Hospitals In Tamil Nadu**

2423. **SHRI S. A. MURUGANANTHAM ;** Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) the number of Employees' State Insurance Hospitals in Tamil Nadu at present;

(b) how many of them are being run in rented buildings and the total monthly rent paid to the owners of these buildings; and

(c) the number of hospitals proposed to be opened in the State in the next three years ?

**THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) :** The Employees' State Insurance Corporation has furnished the following information :

(a) There are three Employees' State Insurance Hospitals and five Employees' State Insurance Annexes in the State of Tamil Nadu at present. In addition, three Employees' State Insurance Annexes are under construction.